HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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No <u>.</u>	1419	1	Dated :	26	2	2019
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Consequent upon the recommendations of the Hon'ble Committee for High Court Staff and the approval accorded by Hon'ble the Chief Justice Shri Abdul Rashid Ganai, Gardener, High Court Wing, Srinagar, is temporarily promoted as Head Gardener in Level — 2 in pay structure (Rs. 19900-63200).

By order;

	The state of the
No: 56942-60-/NG	Dated 06 12 12019
Copy to:-	, , ,

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Her പ്രധ്യാക്ക
- 2. Registrar Vigilance, High Court of J&K, Jammu.
- 3. Secretary to Hon'ble Mr. Justice _______...for information of His Lordship.
- 4. Registrar Judicial, High Court Wing, Jammu/Srinagar
- 5. Central Project Coordinator, e-Courts, High Court of J&K, Jammu for uploading the same on the website.
- 6. Chief Accounts Officer, High Court Main Wing, Jammu
- 7. Accounts Officer, High Court Wing, Srinagar
 -for information and necessary action
- 8. Shri Abdul Rashid Ganai, Head Gardener, High Court Wing, Srinagarfor compliance